

## HIGH COURT OF JUDICATURE AT ALLAHABAD

### MODIFICATION

**DATED: ALLAHABAD: APRIL 09, 2013**

**No. 745 /DR(S)/2013**

In supersession of Court's Notification No.306/DR(S)/2013 dated 08.04.2013, Sri **Raghvendra Mani**, Civil Judge, Junior Division, Tanda sitting at Ambedkar Nagar at Akbarpur is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Hathras vice Smt. Seema Singh.

**No. 746 /DR(S)/2013**

In supersession of Court's Notification No.335/DR(S)/2013 dated 08.04.2013, Sri **Manoj Kumar Jatav**, Civil Judge, Junior Division, Garotha (Jhansi) to be Additional Civil Judge, Junior Division, Hathras.

**No. 747 /DR(S)/2013**

In partial modification of Court's Notification No.339/DR(S)/2013 dated 08.04.2013, Smt. **Archana Rani**, Civil Judge, Junior Division (Hawali) to be read as Smt. Archana Rani, Civil Judge, Junior Division (Hawali), **Aligarh**.

**BY ORDER OF THE COURT,**

sd/-

**(ANANT KUMAR)**

**REGISTRAR GENERAL**

**No.132/DR(S)/2013 Dated: Allahabad : April 09, 2013**

In continuation of Court's endorsement No.130/DR(S)/2013 dated 08.04.2013, copy forwarded for information & necessary action to:-

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow. (Information available on E-mail).
5. The Registrar, High Court, Lucknow Bench, Lucknow . (Information available on E-mail).
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. The District & Sessions Judges, Aligarh, Hathras and Saharanpur. (Information available on E-mail).
8. The Publication Secretary, U.P. Judicial Services Association Office, A- 1, River Bank Judges Colony, Lucknow.
9. The Registrar (Confidential), High Court, Allahabad.
10. The Officer on Special Duty (Litigation), High Court, Allahabad
11. The Officer on Special Duty (Computer)/ In charge Computer Centre, High Court, Allahabad
12. The Joint Registrar (Budget), High Court, Allahabad.
13. The Section Officer (Admin.A-3) Section, High Court, Allahabad.
14. The Director, Printing & Stationary, U.P. Allahabad for publication of the

notification in the next issue of the Gazette.

15. P.S. to Hon'ble Administrative Judges, Aligarh, Hathras and Saharanpur.  
(Information available on E-mail).

**BY ORDER OF THE COURT.**

sd/-

**(VIRENDRA KUMAR SRIVASTAVA)  
DEPUTY REGISTRAR (SERVICES)**